

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 364  
ANSWERED ON 24.07.2023

**Unemployment due to closure of coal mines**

**364. Smt. Mahua Maji :**

Will the Minister of **Coal** be pleased to state that:

- (a) whether Government is cognizant that approximately three lakh people in the State of Jharkhand are employed in coal mines;
- (b) whether Government provides alternative source of livelihood to people working in mines after its closure;
- (c) if so, the details of sector where they are provided employment; and
- (d) if not, the reasons therefor?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

(a): Details of manpower of Coal India Limited & its subsidiaries operating in state of Jharkhand and NLC India Limited, working in the State of Jharkhand, are given below:

<b>Manpower as on 01.06.2023</b>			
Subsidiary	Executive	Non-Executive	TOTAL
ECL	403	7001	7404
BCCL	1929	32868	34797
CCL	2315	32515	34830
CMPDIL	414	788	1202
NLC India Limited	-	-	13
<b>TOTAL</b>			<b>78246</b>

(b) to (d): No worker has been laid-off or retrenched from the services of Coal India Limited or its subsidiaries on closure of coal mines. Workers are relocated / transferred to other units / establishments for their effective utilization.

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